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SLP(C)No. 10550 OF 2003
ITEM No.60

Court No. 3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10550/2003

(From the judgement and order dated 05/05/2003 in CMWP 16694/03
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BHUPENDRA SHANKER

Petitioner (s)

VERSUS

CHANCELLOR, DR.B.R.AMBEDKAR UNIV. & ORS.

Respondent (s)

(With Appln(s). for exemption from filing O.T.)
(With prayer for interim relief)

Date : 21/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)Mr. Yogeshwar Prasad,Sr. adv.
Dr. I.P. Singh, Adv.

Mrs Rachna Gupta,Adv.

For Respondent (s)

Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following

O R D E R

The learned counsel for the petitioner submits that the matter was heard by one Bench while the judgment had been delivered by another Bench and on this ground the petitioner would be seeking a recall of the order from the High Court. We record the statement and dismiss the petition as withdrawn.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master